

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:2549
ANSWERED ON:16.08.2004
SETTING UP OF TECHNICAL CONSULTANCY SERVICE
Murmu Shri Hemlal

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government has set up any technical consultancy service for promoting food processing and agro processing industries;
- (b) if so, the details thereof;
- (c) whether the Government has taken any effective steps for the promotion of food and agro processing industries in the country during the year 2004-05;
- (d) if so, the details thereof;
- (e) whether the Government has explored the feasibility of setting up of food and agro processing industries in the country, particularly in Jharkhand; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE OF MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHA)

(a): No, Sir.

(b): Does not arise.

(c) & (d):

(i) For promotion of upcoming agro processing units, the Government has announced on 8th July, 2004 in Parliament to allow under Income Tax Act, a deduction of 100% of profit for five years and 25% of profits for the next five years in case of new agro processing industries set up to process, preserve and package fruits and vegetables.

(ii) Present excise duty of 16% on dairy machinery has been fully waived for promotion of dairy processing industries.

(iii) Excise duty on meat, poultry and fish has been reduced from 16% to 8%.

(iv) Excise duty on food grade hexane used in edible oil industry has been reduced from 32% to 16%.

(v) For making value addition in palm oil sector, customs duty on refined palm oil are fixed at 75% whereas the same for crude palm oil remains at 65%.

(e) & (f): A seminar/workshop was organized on 16th and 17th July 2004 to discuss about ways and means for development of food processing industries in Jharkhand. It has also been decided to set up a Task Force to suggest measures for development of food processing industries in Jharkhand.